

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4142  
ANSWERED ON:02.05.2012  
LOSS DUE TO INFORMATION COMMISSIONERS  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Information Commissioners in the country not only failed in getting requisite information by the applicants but also caused a loss of about Rs. 86 crore to the Centre by not imposing penalties under the Right to Information Act;
- (b) if so, the reasons therefor; and
- (c) the action taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a) to (c): Some organizations have conducted surveys/studies on issues related to RTI from time to time. However, in the absence of information regarding objectivity of the surveying organization, research methodology and survey design and scheme for data collection and its verification, it is not considered prudent to comment on their findings.